entered into an MoU to set up 1.5 million tonnes ethylene derivative plant at Kakinada in Andhra Pradesh;

(b) if so, when was the MoU entered into, and the reasons for delay in setting up of the plant;

(c) whether it is also a fact that the Ministry has asked the Government of Andhra Pradesh to pay $\overline{\xi}5,000$ crores for this project; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Government of Andhra Pradesh (GoAP), GAIL India Limited (GAIL) and Hindustan Petroleum Corporation Limited (HPCL) signed an MoU on 27th January, 2017 at Vishakhapatnam for the Petrochemical Complex with an estimated cost of ₹ 32901 crore at Kakinada, Andhra Pradesh. Feasibility study has been carried out for the project. Oil Public Sector Undertakings (PSUs) have indicated to the GoAP that Viability Gap Funding is necessary to make the project viable. GoAP has requested Government of India (Gol) to fund the Viability Gap for this Project. Ministry of Petroleum and Natural Gas has conveyed to GoAP that Refinery and Petrochemical Projects are capital intensive projects and require huge amount of investment. It was also conveyed that the proposed project shall have a direct, indirect and induced impact on the economy of the Andhra Pradesh which shall, besides industrialization, result in substantial increase in income, output, employment and tax earning in the State. Accordingly, State Government may take appropriate decision on the issue in overall interest of the State.

CSR expenditure of oil companies

2684. DR. SASMIT PATRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total Corporate Social Responsibility (CSR) expenditure of all Public Sector Undertakings (PSUs) and Private Sector Petroleum and Natural Gas companies in the country over the past five years, the expenditure, year-wise, against respective PSUs and Private Sector Petroleum and Natural Gas Company; and

(b) the activities undertaken by these PSUs and Private Sector companies from the CSR fund as provided in part (a)?

Written Answers to

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) The CSR expenditure made by following Oil PSUs in the country during the last five years are given below:-

					(₹ in Crore)
Oil PSUs	2014-15	2015-16	2016-17	2017-18	2018-19
ONGC	215.60	421.00	525.90	503.44	614.64
BPCL	33.95	95.59	90.98	166.02	177.94
HPCL	34.07	71.76	108.11	156.87	159.81
IOCL	113.80	156.70	213.99	331.05	490.60
GAIL	71.90	118.64	92.16	91.65	119.29
EIL	16.81	14.10	11.00	14.74	10.04
OIL	133.31	92.21	108.37	100.58	133.39
NRL	7.52	11.48	20.50	45.60	52.46
CPCL	1.16	2.33	1.87	9.18	18.89

Ministry of Petroleum and Natural Gas do not maintain the CSR data in respect of Private Sector Oil Companies.

The activities wise details of the funds spent by Oil PSUs in the country during the last 5 years are available on the respective websites of the Oil PSUs.

Import of oil and gas from USA

2685. SHRI S. MUTHUKARUPPAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that India has committed to purchase USD 5 billion worth of oil and gas from USA per annum;

(b) if so, the details thereof;

(c) whether it is also a fact that as per the said commitment India has already imported crude and gas from the US; and

(d) if so, the details thereof?